

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3024  
TO BE ANSWERED ON 31.12.2018**

**ADMISSIONS IN KENDRIYA VIDYALAYAS**

**3024. SHRI P.C. MOHAN:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to establish more Kendriya Vidyalayas (KVs) in Karnataka considering the fact that the demand for admissions in KVs in Karnataka is increasing heavily;
- (b) if so, the details thereof;
- (c) whether the Government intends to take any special steps to speed up the land acquisition process by the State Government for establishing KVs; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)**

(a) & (b): The Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the children of transferable Central Government employees including Defence and Para-Military personnel by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India/State Governments/ Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method". At present there are 1196 KVs in the country including 50 KVs in the state of Karnataka.

(c) & (d): Kendriya Vidyalaya Sangathan (KVS) does not acquire land for the KVs. Suitable piece of land is to be provided by the sponsoring authority free of cost to establish the KV. The identified and demarcated land is also required to be transferred by the State Government / District Authority to KVS.

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